



## H.C.D.—I(a) Continuation Sheet

Sr. No.	Date	Orders
		<p style="text-align: right;">69</p> <p>22.08.2000</p> <p>Present: Mr.P.K.Seth for the plaintiff, Mr.Anil Sapra for the defendants.</p> <p><u>Suit No.3797/91 &amp; I.A.s3535/94, 8269/95,12753/95,2213/96, 9140/96, 183/97, 627/97, 1244/91, 756/93</u></p> <p>The plaintiff and defendant No.1 have made statements in court today. In the light of the statements counsel for the plaintiff seeks leave to withdraw the suit. Leave granted.</p> <p>The parties shall abide by the undertakings given in court today. The parties are directed to appear before the Civil Judge, Delhi for withdrawal of suit No.457/94 on 28th August, 2000.</p> <p>The suit is dismissed as withdrawn.</p> <p>In case defendant No.1 fails to withdraw suit No.457/94 the plaintiff will be at liberty to move this court for revival of the suit.</p> <p>August 22, 2000 GKS</p> <p style="text-align: right;"><i>C.K. Mahajan</i> C.K. MAHAJAN, J.</p>